

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/390/2020

This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



Mohd Yousf Itoo

.....Applicant

(By Advocate:- None)

Versus

State of J&K and Others

.....Respondents

(By Advocate: Mr.Sudesh Magotra, DAG)

**ORDER
ORAL**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2007, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/